

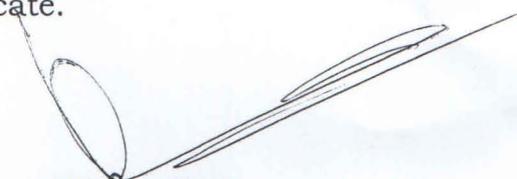
GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 3rd February, 2017

No.LR(A) 32/92/Pt. III/368- The Governor of Meghalaya is pleased to appoint the following Advocates as Senior Government Advocates/Government Advocates/Panel Advocates for the State of Meghalaya and to assist the Advocate General and the Additional Advocate General with effect from the date of joining and until further orders.

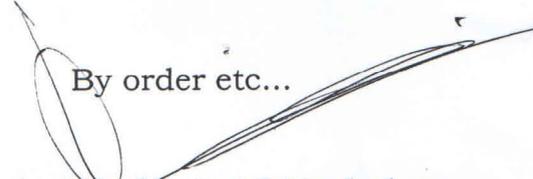
1. Miss Geeta Deka as Senior Government Advocate.
2. Miss P. Sabatini Nongbri as Government Advocate
3. Ms. Pooja Agarwal as Panel Advocate.


(W.Khylllep),

Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt. III/368 -A, Dated Shillong, the 3rd February, 2017
Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Accountant General, Meghalaya etc., Shillong
3. The Registrar General, High Court of Meghalaya Shillong- 793001..
4. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
6. The Additional Govt. Advocate, High Court of Meghalaya, Shillong.
7. Miss Geeta Deka, Senior Government Advocate
8. Miss P. Sabatini Nongbri, Government Advocate
9. Miss Pooja Agarwal, Panel Advocate.
10. The Treasury Officer, Shillong North/ South Treasury.
11. The Secretary, High Court Bar Association, Shillong.
12. Law (B) Department, Shillong.
13. D.E.O. Law Department
14. Guard file.


By order etc...

Secretary to the Govt. Of Meghalaya,
Law Department